

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that, in view of the Calendar for the year, 2023, the day **18<sup>th</sup> March, 2023 ( 3<sup>rd</sup> Saturday)** is declared as **Court working day**, for the High Court of Bombay at Goa, Porvorim. The Hon'ble High Court of Bombay at Goa will take up the Judicial Assignment on 18.03.2023 as follows:-

### **I**

The **Special Division Bench-II**, comprising of The **Hon'ble Shri Justice M. S. Sonak**, the **Hon'ble Shri Justice M. S. Karnik** will take up the matters, as per the board published separately.

### **II**

No sooner than the Judicial work of the Special Division Bench-II is over, the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice M. S. Karnik** will sit singly and will take up the matters, pertaining to Single Bench, as per the board published separately.

By Order,

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 15<sup>th</sup> March, 2023

Sd/-  
( G. G. Bhansali )  
**Registrar (Judicial)**